

SUPR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24123/2007

(From the judgement and order dated 02/03/2006 in OJC No. 10191/2000  
of The HIGH COURT OF ORISSA AT CUTTACK)

AJAY KUMAR DAS

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and  
office report )

Date: 20/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Yasobant Das, Sr. Adv.  
Mr. Alok Kumar, Adv.

For Respondent(s) Mr. Sibbo Sankar Mishra ,Adv  
(for respondent no.1)

Mr. Rutwik Panda, Adv.  
(for respondent nos.3 to 7 & 9 to 16)

UPON hearing counsel the Court made the following  
ORDER

Heard learned counsel for the parties.  
Hearing concluded.  
Verdict reserved.

(A.D. Sharma)  
Court Master

(Phoolan Wati Arora)  
Court Master